

इन पदों को प्रागे 2 वर्षों के लिए सुरक्षित रखा जायेगा और उसके बाद यदि कोई खाली बच जायेगा तो उसे अन्य जातियों के उम्मीदवारों द्वारा भरा जायेगा।

जहां तक पदोन्नति के द्वारा भरे जाने वाले पदों को सुरक्षित रखने का सम्बन्ध है, इस पर अभी विचार किया जा रहा है।

Scheme for Setting up of Motels along the National Highways in Punjab

5256. SHRI DEVINDER SINGH GARCHA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Punjab Government has submitted a scheme to the Planning Commission for setting up of a number of motels along the National Highways in the State in a year at a cost of Rs. 1 crore ;

(b) if so, the details thereof ; and

(c) whether the State Government has approached the Central Government for assistance of any kind for the implementation of this scheme, if so the details thereof and the action taken by Government thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) According to information received from the Planning Commission, no proposal for setting up motels along the National Highways has been received by them from the Punjab Government.

(b) and (c). Do not arise.

Deposits in the Nationalised Banks

5257. SHRI DEVINDER SINGH GARCHA : Will the Minister of FINANCE be pleased to state :

(a) whether the nationalised banks' bid to attract deposits has not yielded the desired results ;

(b) whether it is a fact that Government are apprehensive of the fact that the profitability of the nationalised banks may decline

if the current trend of rising expenditure on new branches and lack of growth in deposits continue ;

(c) whether it is a fact that in the current year, the expenditure on branch expansion has been steadily on the increase and nearly 1900 branches have been opened since nationalisation with 65 per cent of them in rural areas ;

(d) whether it is a fact that the branch expansion of this magnitude has not attracted more deposits but has instead added to the pressure of demand for new credit and while more credit will bring in more income to the banks, lack of growth in deposits is inhibiting credit expansion ; and

(e) if so, the details, thereof ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) The collection of deposits by nationalised banks is not satisfactory. Attention is invited in this connection to the reply given to Question No. 4240 answered in the Lok Sabha on the 11th December, 1970.

(b) No, Sir, however, it would be premature to precisely forecast profitability in the light of the rapidly expending programme of bank branches in relatively backward areas and extension of credit facilities to hundreds of thousands of small entrepreneurs.

(c) Between 19th July, 1969, and end of September, 1970, 1965 new offices have been opened by the 14 nationalised banks and the State Bank of India and its subsidiaries of which about 65% are in rural areas (i.e. places with population of less than 10,000). Consequently, expenditure on branch expansion has naturally been higher this year than in the past.

(d) and (e). No, Sir ; however, it is an open fact that demand for credit will grow in view of the position stated under part (b) and endeavours will have to be made by mobilising adequate deposits.

Permission Sought by Foreign Companies in India from R.B.I.

5258. SHRI SHASHI BHUSHAN : Will the Minister of FINANCE be pleased to state :

(a) the number and names of foreign

companies in India which have sought permission from the Reserve Bank of India to sell their shares in toto to Indian firms ;

(b) the names and number of such Indian firms which are going to purchase these shares ;

(c) whether before granting such a permission Government ensure that the transaction is made only at the prevailing market price of the shares involved in the deal and more money is not paid by the Indian firms to the foreign firms ;

(d) if so, the details thereof and whether it is also ensured that the Indian firms purchasing such shares do not monopolise in view of Government's policy that monopolistic tendencies should not be allowed to crop in ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). It is presumed that the Hon. Member has in mind cases of companies incorporated in India, in which a foreign Company or firm or association of persons holds majority shares, and all those shares are proposed to be sold in one transaction to some party in India. The Reserve Bank generally refers such applications to the Government for approval. No such reference has been received from the Reserve Bank in the recent past.

(c) whatever an application of the above nature is received, Government ensure that the price of the share is fixed with reference to not only its prevailing market price (if the share is a quoted one) but also the intrinsic worth of the share and profit earning capacity of the capital employed.

(d) If the proposal attracts the provisions of Clause (.) of Section 23 of the Monopolies and Restrictive Trade Practices Act, it is dealt with in accordance with the provisions of that Act.

(e) Does not arise.

Transfer of some Audit Work in Audit Office in London

5259. SERI SHASHI BHUSHAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Indian Audit and

Accounts Department have decided to transfer some work currently done in India to the Audit Office in London ;

(b) if so, the number of persons who will be sent to London for this purpose and the amount of foreign exchange which will be involved in this annually ;

(c) the names of countries other than U.K. from where bulk purchases are made by India ;

(d) whether it is proposed to send some persons for audit work in those countries also ;

(e) the reasons why it is proposed to do the audit work in London only and not at some other places also ; and

(f) the manner in which the selection of persons to be sent abroad will be made ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Two Auditors and three Audit Clerks. No new posts have been created for this purpose and no additional budget provision is necessary. The amount of foreign exchange involved in the transfer of the aforesaid officials, including their passage, is £8,594 approximately.

(c) United States of America.

(d) No, Sir.

(e) The centralisation of audit and accounting work in London, in respect of Missions/Posts in Europe, is intended to provide for better coordination and efficient audit arrangements and also to avoid unnecessary correspondence and delays in settlement of audit objections.

(f) Selection is made on the basis of suitability of officials, serving in the offices of the Accountants General for the posts.

बिहार में निकासी गृहों को बन्द करना

5260. श्री रामावतार शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि स्टेट बैंक आफ इण्डिया की बिहार शाखा के चार कर्मचारियों को मुद्रास्त्रिय किये जाने के विरोध में बिहार में अनेक केन्द्रों में निकासी गृह 28 अगस्त से 22 नवम्बर, 1970 तक बन्द रहे ;